

arrested which included none of the important officials of the colliery alleged to be involved in the crime except one Assistant Manager; and

(d) if so, what steps have been taken in the matter?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):**  
(a) Yes, Sir.

(b) to (d) According to information received from the state government, the police registered a case and arrested five persons, including an assistant manager of Madhuban colliery. As the investigation of the case is still in progress, it is not possible to furnish any more details.

#### STOPPING OF BUSES AWAY FROM BUS STOPS

**\*787. SHRI B. C. PATTANAYAK:** Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT be pleased to state whether Government have any proposal under their consideration to amend the relevant law in a manner to make it a punishable offence for the D. T. U. drivers and conductors to stop the D. T. U. buses at a distance of more than 20 yards from the bus stops?

**THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI K. RAGHURAMIAH):** Stopping of buses at a distance from the bus stop is already a punishable offence under rule 7-2(1) of the Delhi Motor Vehicles Rules, 1940 read with section 112 of the Motor Vehicles Act, 1939.

#### REPORT ON AGRARIAN TENSION

**\*788. SHRI PHOOL SINGH:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Home Ministry has instituted a study of the causes and nature of current agrarian tension within the country and submitted its report before the meeting of the Chief Ministers held in Delhi during the last month or so;

(b) whether Government will lay a copy of the report on the Table of the House; and

(c) what steps Government have recommended in the matter?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):**  
(a) A paper entitled "The Nature and Causes of Current Agrarian Tensions" was prepared in the Research and Policy Division of the Ministry of Home Affairs. It was not submitted to the Conference of Chief Ministers held in New Delhi on the 28th, 29th November, 1969.

(b) and (c) Copies of the paper in its final form are available in the Parliament Library. Its conclusions may be seen at pages 32-38 of the paper.

**नई दिल्ली के हायर सैकंडरी स्कूलों के एन० सी० सी० छात्रों के लिये जसिया आदि**

**\*789. श्री सुरज प्रसाद :** क्या शिक्षा तथा युवा सेवा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि राष्ट्रपति भवन स्थित हायर सैकंडरी स्कूल तथा नई दिल्ली के अन्य हायर सैकंडरी स्कूलों के प्रिंसिपलों द्वारा एन० सी० सी० छात्रों को पिछले वर्ष तथा इस वर्ष जूते तथा जर्मी आदि नहीं दिये गये हैं ;

(ख) क्या यह भी सच है कि इन छात्रों के लिये जलपान की जो व्यवस्था है वह नियमित रूप से उनके लिये नदी की जाती है ;

(ग) यदि हां, तो इसके क्या कारण हैं ; और

(घ) सरकार इन छात्रों को जूते और जसिया तथा जलपान शीघ्र दिलाने के लिये क्या कदम उठाने का विचार रखती है ?

†[JERSEYS, ETC FOR N. C. C. STUDENTS OF HIGHER SECONDARY SCHOOLS OF NEW DELHI]

**\*789. SHRI SURAJ PRASAD :** Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether it is a fact that shoes and jerseys were not provided to the N.C.C. students last year and this year by the Principals of Higher Secondary School at Rashtrapati Bhavan and other Higher Secondary Schools of New Delhi;

†[ ] English translation.